राज्यक्षेत्रों की जरूरतें पूरी करेगी वे नीचे दिये गये हैं :—

क्षेत्र	राज्य/संघ राज्य क्षेत्र	स्थान
उत्तरी	जम्मू एवं कश्मीर, हिमाचल प्रदेश, पंजाब, हरियाणा और दिल्ली एवं चण्डीगढ़ के संघ राज्य क्षेत्र	चण्डीगढ़
पश्चिमी	गुजरात, महाराष्ट्र, राजस्थान और गोवा, दमन एवं दीव और दादर एवं नगर हवेली के संघ राज्यक्षेत्र	बम्बई
केन्द्रीय	उत्तर प्रदेश, मध्य प्रदेश और बिहार	कानपुर
दक्षिणी	आन्ध्र प्रदेश, तमिलनाडु, कर्नाटक, केरल और पांण्डचेरी और लक्षद्वीप के संघ राज्य क्षेत्र	हैदराबाद
पूर्वी	उड़ीसा, पश्चिमी बंगाल, असम, सिक्किम, मेघालय, नागालैंड, अरुणाचल प्रदेश, मणिपुर, मिजोरम, त्रिपुरा और संघ राज्यक्षेत्र अंडमान और निकोबार द्वीप समूह।	कलकत्ता

(ग) और (घ) केन्द्रीय क्षेत्र की क्षेत्रीय कृमिनाशी परीक्षण प्रयोगशाला मध्य प्रदेश की आवश्यकताओं को भी पूरा करेगी।

Request of Andhra Pradesh for utilisation of funds earmarked for special nutrition programme

818. SHRI T. CHANDRASEKHAR REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the State Government of Andhra Pradesh asked the Central Government for reconsidering and approving the utilisation of the Special Nutrition Programme Funds released to the State Government on 28th February, 1985;

(b) if so, what was the amount involved; and

(c) what action has been taken by the Central Government in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The Government of Andhra Pradesh have requested for Government of India's approval for diverting Rs. 62.28 lakhs sanctioned for special nutrition programmes in the wake of cyclone|floods of 1984 towards construction of Anganwadi centres.

(c) The request of the State Government has not been acceded to. The central assistance specifically earmarked for an item like special nutrition programme which aims at providing succour to poorer section of society cannot be allowed to be diverted. The High Level Committee on Relief while considering the matter of inter-sectoral diversion also opined that such diversions should not be allowed as it would amount to deviating from the established principles.

अहाता किदारा, दिल्ली में बसे परिवारों को पट्टे

819. श्री अच्छे लाल बाल्मीक : क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली विकास प्राधिकरण के अन्तर्गत आने वाले क्षेत्र टी-क्वाटर्स अहाता

किदारा, दिल्ली में रह रहे कितने परिवारों को पट्टे दिये जा चुके है ;

(ख) कितने परिवारों को ऐसे पट्टे दिये जाने है ;

(ग) क्या वर्ष 1947 से पहले वहां बसे हरिजनों और कुम्हार जाति के कुछ परिवारों के मामले भी विचाराधीन हैं ; और

(घ) यदि हां, तो वर्ष 1947 से पहले बसे परिवारों को पट्टे देने में क्या कठिनाइयां हैं :

शहरी विकास मंत्रालय में राज्य मंत्री (श्री दलबीर सिंह) : (क) गाडगिल आश्वासन के अंतर्गत टी--क्वार्टरों में रह रहे अनधिकृत कब्जों के आबंटन/नियमितिकरण के लिये पात्र पाये गये परिवारों को लगभग 30 पट्टे स्वीकृत किये गये है।

(ख) लगभग 200 मामले निलम्बित हैं।

(ग) और (घ) जी हां । उन व्यक्तियों को जो पश्चिम पाकिस्तान से 1947 से पूर्व विस्थापित हुए, हरिजन तथा अन्य व्यक्तियों को जो गाडगिल आश्वासन के अन्तर्गत आते है, न लाभ न हानि के आधार पर भूमि आबंटित की जाती है।

कुछ अन्य अतिक्रमकर्ता हैं जो न तो विस्थापित है और न ही जिन्होंने अगस्त, 1950 से पहले भूमि पर कब्जा किया है अत: ऐसे व्यक्ति न लाभ न हानि आधार पर प्लाटों के आबंटन हेतु पात्र नहीं है।

820. (Transferred to the 6th May, 1986).

Price of vegetables in Delhi

821. SHRI SYED AHMED HASHMI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the continuous rise in the prices of vegetables in Delhi markets; and

(b) if so, what steps Government have taken to bring down the prices and make the vegetable available to the common man at reasonable rates?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) and (b) The prices of vegetable in Delhi during the recent months have not been rising continuously. Rather these have displayed normal fluctuations in response to seasonal factors as well as short term shift in supply and demand brought about by local phenomenon. However, with a view to reducing the seasonal upsurge in the prices of vegetables which causes hardship to consumers especially of the weaker and vulnerable sections of the population, Government have adopted both short and long term measures. The short term measures include the selling of fruits and vegetable by the Super Bazar, Delhi, through its mobile vans, and the opening of retail vegetable shops by the National Dairy Development Board. The National Agricultural Cooperative Marketing Federation has also been making available to the Super Bazar and the Delhi Civil Suplies Corporation onions and potatoes at the wholesale level at reasonable prices. The long-term measures includes the launching of a Centrally sponsored scheme in the Seventh Plan for increasing vegetable production in the periphery of Delhi along with other big cities.

Separate Broadcasting Station for States

822. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a proposal has been made by State Governments to have their own broadcasting stations; and

(b) if so, the details thereof and the reactoin of Government thereot?